## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage

V/s.

M/s. Rojee Tasha Stampings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Manes le Athorale Ple for Petitionets

2. Anagha Anasingaraju -1- aanagha

## Order CP. No. 75/397-398/CLB/MB/MAH/2012

Petitioner side is present, Respondent side is called absent.

At request of the professional appearing on behalf of Petitioners, list this matter on 13.10.2016 with a direction to the Petitioner to communicate this order to the Respondents enabling them to present before this Bench on the next date of hearing.

List this matter as mentioned above.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)